

Janpath Hotel, Delhi

- *207. { **Shrimati Maimoona Sultan:**
Shri Yashpal Singh:
Shrimati Gayatri Devi:
Shri P. K. Ghosh:
Shri Y. N. Singha:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Janapath Hotel professedly started for the people of moderate means in New Delhi has increased its tariff by about 40 per cent in August this year;

(b) if so, what are the reasons for this increase;

(c) whether the hotel's clientele have of late complained about this considerable increase in the charges and various other difficulties experienced by them; and

(d) if so, what action has been taken on these complaints?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar): (a) to (c). No. A small increase of 25 p. per day per head has been made in the room-rent in Hotel Janapath with effect from 1st August, 1962. An increase of Re. 1 per head per day has also been allowed to the caterer for bed and breakfast. The increase in the bed and breakfast tariff works out to about 4 per cent only. The increase in the room rent has been allowed to offset the additional expenses on extra staff of house keepers and receptionists and to make an allowance for the expenditure on certain structural improvements. The increase to the caterer has been allowed for providing additional staff required to give better services to the residents.

(d) No complaints in this regard have been received from the clients. A few complaints about telephone

service and the quality of food were, however, received which were looked into immediately and steps taken to avoid recurrence of such cases.

Shri Yashpal Singh: May I know whether the increase is not much higher than in other private hotels in the capital?

Shri P. S. Naskar: I have no idea about that.

Medical Auxillary Workers

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 *208. { **Shri Mohsin:**
Shri Surendra Pal Singh:
Shri D. C. Sharma:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 815 on the 5th September, 1962 and state:

(a) whether the Central Council of Health have accepted the recommendations of the Expert Committee set up to consider the question of training of Medical auxiliary workers to supplement health services in the country; and

(b) if so, the action taken to implement the scheme?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) and (b). The Central Council of Health at its meeting held at Mahabaleshwar on the 17th, 18th and 19th October, 1962, approved the general concept of the scheme for the training of medical auxiliary workers and recommended that a committee be appointed to examine more closely the syllabus and contents of the training programme and the field of selection of candidates bearing in mind the desirability of assimilating in this scheme as many persons as possible already engaged in medical practice of one type or the other. The committee is being appointed.

Shri Mohsin: May I know whether this committee has been appointed and when it will be asked to submit its report?

Mr. Speaker: He said, it is being appointed.

Dr. D. S. Raju: It has not been appointed; it is being appointed.

Shri D. C. Sharma: May I know what is the approximate number of persons that would be trained under this scheme and whether the scheme would be centralised or it will be dispersed over many States of India?

Dr. D. S. Raju: They have recommended 5 to 6 auxiliary health workers for each primary health centre. At the moment, we have got about 3500 primary health centres and we hope to expand the number of 5000. So, we require about 30,000 auxiliary medical workers. The scheme will be decentralised. Each State will be authorised to develop its own resources and they will train their own auxiliary health workers.

Drug Control Administration

*206. { **Shri P. R. Chakraverti:**
Shri Vishram Prasad:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Pharmaceutical Enquiry Committee of 1954 suggested that for the healthy development of Drug Industry a separate Drug Control Administration should be created for each State;

(b) if so, what steps have been taken to implement the recommendation; and

(c) whether Government propose to set up a working group to review the overall picture of the drug industry and suggest measures to ensure the supply of drugs of the standard quality at a cost which a common man can bear?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) The Pharmaceutical Enquiry Committee among other things had re-

commended that the Drug Controllers both at the Centre and the States should be full time officers and that the Drug Control administration should be centralised.

(b) The State Governments were apprised of this recommendation. At present the States of Maharashtra, Gujarat, Madhya Pradesh, Mysore and Kerala have full time officers, possessing suitable qualifications as Drugs Controllers.

(c) A Drugs and Equipment Standard Committee has already been constituted which *inter alia* will consider the question of supply of drugs of standard quality. The Development Council for Drugs and Pharmaceuticals is studying the problem of high prices of Indian Drugs and the question of regulation is also being studied by the Planning Commission.

Shri Vishram Prasad: May I know how far the suggestions of the committee have been found beneficial to check the contamination and the price of drugs?

Shri D. S. Raju: There are two aspects—quality of drugs and price control. Regarding quality, a committee has been appointed recently to go into the whole question of the drug industry and fix minimum standards of quality. Other terms of reference are also included in that. About price control, the Development Council of the Commerce and Industry are going to discuss price control along with food and cloth, on drugs also. The Planning Commission also is going into the question of price control.

Shri Vishram Prasad: May I know whether the Ministry of Health is thinking of making some amendments in the rules to check this contamination and to give more emphasis to this?

Dr. D. S. Raju: This is also included in the terms of reference of the Drugs and Standard Equipment Committee.